

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2278
ANSWERED ON:27.03.2012
SCHOOLS ON GOVERNMENT LAND GREEN BELTS
Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether many Government as well as Private Schools are operating on Government land/green belts in Delhi violating the relevant laws/by laws;
- (b) if so, the details thereof, schools-wise; and
- (c) the action taken by the Government against such schools?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Government of National Capital Territory of Delhi (GNCTD) has informed that Government schools are operating on Government land. However, the matter of land use in green belts pertains to local bodies i.e. Municipal Corporation of Delhi (MCD)/ New Delhi Municipal Council (NDMC). MCD and NDMC have informed that no such case has been noticed in their area violating the laws/by-laws.
- (b): Does not arise in view of (a).
- (c): Does not arise in view of (a).